GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.2917 ANSWERED ON 12.12.2024

DATA ON AMOUNT OF CARBON CREDITS

2917. SHRI RAO RAJENDRA SINGH:

Will the Minister of POWER be pleased to state:

- (a) whether the Government has any data on the total amount of carbon credits entailed within its ambit since 2019 and if so, the details thereof;
- (b) whether the Government has an adequate outreach mechanism of the entire procedure of availing carbon credits and if so, the details thereof;
- (c) if so, the details thereof along with the incentives associated with various stakeholders and such initiatives; and
- (d) whether the Government has any other mechanisms for providing monetary incentives to private firms and individuals to become carbon neutral and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

- (a): No carbon credits have been generated so far, under Carbon Credit Trading Scheme (CCTS) notified by Ministry of Power in 2023.
- (b) to (d): Carbon Credit Trading Scheme (CCTS) has been notified by Ministry of Power in 2023. Ministry of Power has formulated a detailed procedure for the compliance mechanism for obligated entities to comply with the prescribed GHG emission reduction norms in each compliance cycle of CCTS. The scheme also prescribes offset mechanism wherein the non-obligated entities can register their projects for GHG emission reduction or removal or avoidance for issuance of Carbon Credits Certificates.

Bureau of Energy Efficiency (BEE), under Ministry of Power is actively conducting regional consultation workshops and online webinars across the country to raise awareness about the CCTS.

Non-obligated entities such as private firms and individuals, under the offset mechanism of CCTS, can register their projects for GHG emission reduction or removal or avoidance for issuance of Carbon Credit Certificates. These credits can be traded and thus provide market based incentive to reduce carbon emissions.
